

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 123 of 2014 & IA-220 of 2014
And
Appeal No. 141 of 2014 & IA-240 of 2014

Dated : **16th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 123 of 2014 & IA-220 of 2014

M/s Reliance Infrastructure Ltd.	...	Appellant(s)
Versus		
Wardha Power Company Ltd. & Anr.	...	Respondent(s)

Counsel for the Appellant(s) :	Mr. J.J. Bhatt, Sr. Adv. Ms. Anjali Chandurkar Mr. Hasan Murtaza Mr. Aditya Panda
Counsel for the Respondent(s) :	Mr. Anand K. Ganesan Mr. Hemant Singh for R-1 Mr. Buddy A. Ranganadhan for R-2

Appeal No. 141 of 2014 & IA-240 of 2014

Sai Wardha Power Ltd.	...	Appellant(s)
Versus		
Reliance Infrastructure Ltd. & Anr.	...	Respondent(s)

Counsel for the Appellant(s) :	Mr. Anand K. Ganesan
Counsel for the Respondent(s) :	Mr. J.J. Bhatt, Sr. Adv. Ms. Anjali Chandurkar Mr. Hasan Murtaza Mr. Aditya Panda Mr. Buddy A. Ranganadhan

ORDER

We have heard the learned Senior Counsel for the Appellant in Appeal No. 123 of 2014. Rejoinder is being filed today on behalf of the Appellant after serving copy on the other side.

Post the matter for further hearing on **25th September, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member